

Central Administrative Tribunal
Calcutta Bench

TA No. 121 of 1996

Present : Hon'ble Dr. B.C. Sarma, Administrative Member
Hon'ble Mr. D. Purkayastham, Judicial Member.

Uday Chand Sarkar Applicant

Vs.

Union of India & Ors. Respondents

For the Applicant : None

For the Respondents : None

Heard on : 9-2-1998

Date of Order : 9-2-1998

O R D E R

When the matter was called for the second time at 4.16 p.m. none appears for the applicant. The applicant himself was also not present. We find that a notice was issued under Registered Post on 17-9-97 intimating the next date of hearing. But despite that none appears for the applicant. We are, therefore, satisfied that the applicant is no longer interested in pursing this case. The application is, therefore, dismissed for default. None appears for the respondents.

(D. Purkayastha)
Member(J)

(Dr. B.C. Sarma)
Member(A)